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**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 379  
(To be answered on the 25<sup>th</sup> February 2016)**

**AIRPORT INFRASTRUCTURE PROJECTS**

**379. SHRI M.K. RAGHAVAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has approved Joint Venture (JV) companies with State Governments for infrastructure projects in aviation sector in the States;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to enter into a JV with the Government of Kerala for development of Calicut International Airport;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the JV formed in aviation infrastructure projects during the last three years and the current year, year-wise?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

**(a) & (b): Yes, Madam. Airports Authority of India (AAI) is a joint venture partner with the State Government owned entities in respect of the following joint venture companies namely, (i) Hyderabad International Airport Limited (ii) Bangaore International Airport Limited (BIAL) (iii) MIHAN India Private Limited, Nagpur (iv) Chandigarh International Airport Limited and (v) Kannur International Airport Limited.**

**(c): No, Madam.**

**(d): Does not arise.**

**(e): No proposal has been received during the last three years.**

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